

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA Nos.8 & 10 in CIVIL APPEAL NO. 1655 OF 2004

CHAIRMAN-CUM-MD M/S.WESTERN CO.LTD & ANR

Appellant (s)

VERSUS

M.P.ELECTRICITY BOARD & ORS.

Respondent(s)

(With appln(s) for directions and office report)

Date: 25/11/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. Anip Sachthey,Adv.

Mr. Shrinivas R. Khalap,Adv.

Mr. Mohit Paul,Adv.

For Respondent(s) Mr. C.D. Singh,Adv.

Mr. Sakesh Kumar,Adv.

Mr. Rohit Singh,Adv.

Mr. D.K. Sinha,Adv.

UPON hearing counsel the Court made the following

O R D E R

Call the matter after three weeks, as prayed for.

Aggarwal)

(Neena Verma)

(Vijay

Court Master

Court Master